

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P.No.438/2015 in
O.A.No.4426/2013**

New Delhi, this the 17th day of December, 2015

**Hon'ble Mr. Justice B. P. Katakey, Member (J)
Hon'ble Shri P. K. Basu, Member (A)**

Sh. Sunil Prashar
S/o. Sh. J. P. Sharma
R/o. Q. No. T-99/13,
Loco Railway Colony,
Delhi Railway Colony,
Delhi Kishan Ganj, Delhi.Petitioner

(By Advocate : Mr. Lalta Prasad)

Versus

Dr. Braham Prakash
Chief Medical Director
Headquarter Northern Railway
Baroda House, New Delhi.Respondent

(By Advocate : None present)

O R D E R (O R A L)

Hon'ble Mr. Justice B. P. Katakey, Member (J)

Learned counsel for the petitioner submits that the respondents have already complied with the directions contained in the order dated 16.02.2015 passed in O.A No. 4426/2013 and hence, the C.P may be closed.

2. Having regard to the aforesaid submission advanced, the C.P stands closed and disposed of. No costs.

(P. K. Basu)
Member (A)

(Justice B.P. Katakey)
Member (J)

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